(ग) और (घ). सवाल नहीं उठता ।

मेहासी (बिहार) में ओयस्टर बटन मैन्युफैक्चरिंग फैक्टरी में नियुक्तियां

4606. **श्री क० मि० मधुकर** : क्या **औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि बिहार में मेहासी बाजार स्थित ओयस्टर बटन मैन्युफेक्चरिंग फैक्टरी के लिए संयुक्त सेवा प्रबंध के अन्तर्गत हाल में कुछ नए अधिकारी नियुक्त किए गए हैं;

(ख) यदि हां, तो इन अधिकारियों की नियुक्ति के बाद उद्योग ने किस प्रकार की प्रगति की है तथा उस उद्योग के उद्योगपतियों ने कितना लाभ कमाया है;

(ग) उसके उत्पादन, बिक्री और इस फैक्टरी में इन अधिकारियों के सेवा काल का ब्यौरा क्या है; और

(घ) उनको वहां रखने तथा सरकार से वेतन प्राप्त करने का औचित्य क्या है ?

औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जी, नहीं ।

(ख) से (घ). प्रश्न ही नहीं उठते ।

मेहासी (बिहार) में ओयस्टर (शंख) बटन निर्माण उद्योग

4607. **श्री क० मि० मधुकर** : क्या **औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के चम्पारन जिले में मेहासी स्थित ओयस्टर (शंख) बटन निर्माण उद्योग को लघु उद्योग माना जाता है;

(ख) यदि हां, तो क्या सरकार ने कभी सरकारी तथा गैर-सरकारी सदस्यों की एक जांच समिति नियुक्त करके इस उद्योग द्वारा कच्चे माल क्रय-विक्रय कार्यकारी पूंजी तथा इसके प्रबन्ध के बारे में जांच करने का प्रयत्न किया है;

(ग) यदि नहीं, तो क्या सरकार इस दुर्लभ उद्योग की अवनति की जिम्मेवारी को स्वीकार करने को तैयार है; और

(घ) इसकी दशा में सुधार करने के लिए क्या कार्यवाही की गई है ?

औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जब इसे बिजली की सहायता के बिना चलाया जाता है तो इसे कुटीर उद्योग समझा जाता है और जब बिजली की सहायता से चलाया जाता है तो इसे लघु उद्योग समझा जाता है ।

(ख) सरकार ने अभी तक इस प्रकार की किसी समिति के गठन की आवश्यकता नहीं समझी । सीप बटन उद्योग के लिए राज्य सरकार द्वारा स्थापित संयुक्त सेवा संगठन मेहासी में 1956 से काम कर रहा है ।

(ग) और (घ). राज्य सरकार इस उद्योग की कठिनाइयों से भली भांति परिचित है और इसकी परिस्थितियों को सुधारने के प्रयास किए जा रहे हैं । इस उद्योग का ह्रास नाइलोन तथा प्लास्टिक बटनों से प्रतिस्पर्धा के कारण हुआ है ।

Firms of Birlas and Tatas in India and Abroad

4608. SHRI K. N. PANDEY: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the number of Companies, Mills and firms in India and abroad belonging to the Birlas and Tatas at present;

(b) the capital invested in these concerns at present;

(c) whether there has been any increase or decrease in their capital investments during 1967-68, 1968-69 and 1969-70; and

(d) the extent of this increase or decrease during the said years and the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) According to the Report of the Industrial Licensing Policy Inquiry Committee, 203 concerns comprised the Industrial House of Birlas and 70 concerns the Industrial House of Tatas. In addition, the Birla House has set up five Industrial Joint Ventures which have undergone production in foreign countries. No such ventures have been set up by the Tata House.

(b) The position regarding paid-up capital and total tangible assets for the year 1967-68 in respect of the companies shown by the ILPIC as belonging to the two Houses is as follows:

(Rs. in crores)

	The Industrial House of Tatas.	The Industrial House of Birlas.
(1) Paid-up Capital	134.8	117.6
(2) Total tangible assests (net of depreciation)	579.9	572.4

The equity participation of the House of Birlas in companies outside India is Rs. 54.3 lakhs.

(c) and (d). As the information regarding capital investments for the years 1968-69 and 1969-70 is not available for want of the annual accounts of the concerned companies for these two years, a comparative view in terms of increase or decrease in such investments since 1967-68 cannot be given.

Scarcity of Steel in Punjab

4609. SHRI GADILINGANA GOWD: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is paucity of steel in Punjab and that has hit the industries in that State; and

(b) if so, the reasons for the same and the steps taken by Government to supply scarce iron sheets to the Small-Scale Industries Corporation?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) There is shortage of certain categories of steel especially sheets, plates etc. which is felt by steel based industries in all parts of the country.

(b) While demand has gone up, production has not increased sufficiently. Efforts are also being made to meet the requirements of small scale industries by import of special quotas of steel out of which about 4,200 metric tonnes is proposed to be allocated to the Punjab State.

I.C.S./I.A.S. Officers in Hindustan Steel Ltd.

4610. SHRI GADILINGANA GOWD: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that the Administrative Reforms Commission has recommended to do away with the I.C.S. and I.A.S. Cadre officials from the Public Undertakings;

(b) whether some officials of the I.A.S. Cadre are still being retained in the Hindustan Steel Ltd. in contravention of the above recommendation; and

(c) if so, the names of those officers and the detailed reasons for their retention?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) The Administrative Reforms Commission in its Report on Public Sector Undertakings had recommended that necessary steps should be taken to reduce and eliminate dependence on deputationists in manning posts in the Public Sector. This recommendation has been accepted by Government and it has been decided that Government Officers deputed to Public Enterprises should be asked to exercise an option between permanent absorption in the Public Enterprises and reversion to the parent cadres within a prescribed period.

(b) and (c). There are at present only 5 Officers of the IAS Cadre working on depu-